

producing subsidiaries namely, Central Coalfields Limited (CCL), Mahanadi Coalfields Limited (MCL), Northern Coalfields Limited (NCL), South Eastern Coalfields Limited (SECL) and Western Coalfields Limited (WCL) envisages investment of US \$ 1697.06 million as per the financing plan indicated below :-

(in US & million)	
Source of finance	Total cost
IBRD	530.00
IDA Credit	2.00
JEXIM	530.00
Coal India Limited	581.06
Suppliers' credit	54.00
Total	1697.06

The above investment will be utilised to meet the requirement of equipment for expansion programmes, replacement of existing equipment to sustain production, providing equipment to mines under development to reach target production etc. in the above 24 coal projects. The IDA Credit of US \$ 2 million will be utilised for a study of regulatory reforms in coal sector of India.

[English]

Export from Andhra Pradesh

1655. SHRI M. RAJIAH : Will the Minister of COMMERCE be pleased to state:

(a) the items that are mainly exported to other Countries from Andhra Pradesh during each of the last two years; and

(b) the amount of Foreign Exchange earned for the Country through export of these items?

THE MINISTER OF COMMERCE (SHRI RAMKRISHNA HEGDE) : (a) and (b) Export data is maintained for the country as a whole and not, State-wise. However broad categories of commodities exported from Andhra Pradesh for the year 1995-96 and 1996-97 are agriculture and agro-based products, forest products, leather and leather products, animal and marine products, mineral and mineral products, handlooms and textiles including yarn, handicrafts, drug, pharmaceuticals, chemicals and allied products, engineering items and electronics items, computer software. As per the preliminary estimates of Govt. of Andhra Pradesh, exports in 1996-97 were of approximate Rs. 6700 crores.

Investment by LIC

1656. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of FINANCE be pleased to state:

(a) the business transacted by the Life Insurance Corporation of India during each of the last three years;

(b) the expenditure incurred by the LIC on administration i.e. salaries, rents, office expenses, separately, during the above period; and

(c) the amount invested by the LIC so far outside the Corporation and annual income earned therefrom during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (c) The information is given in the Statement-I, II and III.

Statement - I

New Business Transacted by LIC during the last three financial years for which the accounts have been finalised are as under

(i) *Individual Assurances :*

Year	Policies (Nos. In lacs)	Sum Assured (Rs. in Crs.)	Annual Prem. Income (Rs. in Crores)
1996-97	122.81	56993.94	3360.78
1995-96	110.34	52071.53	2829.26
1994-95	108.88	55468.82	2548.83

(ii) *Individual Annuities :*

Year	Policies (nos. in lacs)	Annuity per Annum (Rs. in Crores)	Annual Prem. Income (Rs. in Crores)
1996-97	1.82	647.27	144.94
1995-96	0.11	10.80	1.83
1994-95	0.11	9.62	3.49

(iii) *Group Insurance :*

Year	No. of Schemes	New Schemes No. of Members (in lakhs)	Sum Assured (Rs. in Crores)
1996-97	8381	18.89	3237.59
1995-96	9078	11.77	2657.22
1994-95	6772	10.49	2773.06

(iv) *Group Superannuation Scheme :*

Year	No. of Schemes	No. of Members	Annuity per Annum (Rs. in Crores)
1996-97	373	125272	78.42
1995-96	353	75692	49.34
1994-95	328	31299	14.85

Statement -II

*The Expenses of Management by the
LIC are as under*

	1996-97	1995-96	1994-95
	(Amount in Crores of Rupees)		
1	2	3	4
(i) Commission etc. to Agents	1450	1201	1064
(ii) Salaries etc. to employees	1628	1396	1072

	1	2	3	4
(iii) Other Management Expenses		425	351	330
Total		3504	2948	2466

Other Expenses of the Management (C) above include Rent, Office Expenses, such as Telephone Charges, Electricity Charges, Postage and Telegrams, Printing and Stationery, Advertisement and Publicity Expenses etc.

Statement-III

Investment made by LIC at the end of the last three years and Investment Income are as follows

(Rupees in Crores)

Category	As on 31.3.1997	As on 31.3.1996	As on 31.3.1995
1	2	3	4
(i) <i>Govt. Securities</i>			
i) Central Govt. (Incl. N.H.B.)	38291.75	30300.75	24037.99
ii) State Govt.	5860.73	4600.92	3665.48
iii) K.V.P	142.50	142.50	142.50
iv) Special Deposit	2140.41	1970.41	1839.41
v) Other Govt. Guaranteed Market Securities	3818.90	3760.42	3644.38

1	2	3	4
(ii) <i>Socially Oriented Sector</i>	12139.93	10810.55	9516.39
(iii) <i>Corporate Sector</i>			
i) <i>Debentures</i>	7086.45	5200.28	3685.58
ii) <i>Preference Shares</i>	15.45	15.55	19.04
iii) <i>Equity Shares</i>	4739.59	4113.53	3173.84
iv) <i>Special Unit (M.F.)</i>	—	—	—
v) <i>Term Loans</i>	3178.62	2782.33	2552.92
vi) <i>Short/Mid Term Loans</i>	456.61	335.53	159.52
(iv) <i>Other Investments (including Policy Loans)</i>	4794.23	4242.83	3745.39
GRAND TOTAL	82665.17	68275.60	56182.44
Investment Income of the Corporation	9396	7713	6336

Withdrawal From in International Jute Organisation

1657. SHRI K.S. RAO : Will the Minister of TEXTILES be pleased to state:

(a) whether Government have decided that India should pull out from International Jute Organisation;

(b) if so, the reasons, therefor;

(c) whether Government's decision has been adversely commented by various interests representing jute industry in the country;

(d) if so, the details thereof;

(e) whether Government propose to review their decision to continue the membership of International Jute Organisation; and

(f) if so, the details thereof?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) and (b) Yes, Sir. India has given notice for its withdrawal from International Jute Organisation (IJO), in April, 1998.

The step was taken as no consensus could be reached amongst IJO members for election of Indian candidate for the post of Executive Directors, IJO, following pressure from the importing countries to get their candidates elected to the post. Moreover, it was felt that IJO has of late failed to live up to its main objectives and India as a major jute growing country stands to gain more from its own diversification and R & D Programme than from IJO.

(c) and (d) The Government has not received any representations from Jute Industry commenting adversely on the decision.

(e) and (f) The Government can review its decision to withdraw from International Jute Organisation if there is a change in the stand of other member countries within the notice period of 90 days in favour of India's candidate for the post of Executive Director, IJO. However no such proposal is at present under consideration of the Government.

Conversion of Outstanding Rupee Debt into Hard Currency

1658. SHRI VILAS MUTTEMWAR : Will the Minister of FINANCE be pleased to state:

(a) whether the Government have constituted a Two Member Inter Counting Panel to look into the issue of converting India's outstanding rupee debt into hard currency loan;

(b) if so, whether the Panel has submitted its report to the Government;

(c) if so, the details of the recommendations made by the Panel;

(d) the present status of decision taken by the Government thereon;

(e) whether the Government have received some proposals in this regard; and

(f) if so, the details thereof and the reaction of the Panel thereto ?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) No, Sir.

(b) to (d) Do not arise;